

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA NOS. 3-4 IN  
Petition(s) for Special Leave to Appeal (Civil) No(s).11628/2004

BALWANT SINGH (D) BY LRS.  
Petitioner(s)

VERSUS

JOGINDER KAUR & ORS.  
Respondent(s)

(For stay of warrant of possession and exemption from filing O.T. With office report)

Date: 27/06/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI  
HON'BLE MR. JUSTICE S.H. KAPADIA  
(Vacation Bench)

For Petitioner(s) Dr. Ramesh K. Haritash, Adv.  
Mr. Anil K. Sharma, Adv.  
Dr. Kailash Chand, Adv.  
Mr. I.D. Tyagi, Adv.

For Respondent(s) Mr. N.M. Popli, Adv. for  
For RR 1-4,6-7 Mrs.B.Sunita Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The application for stay is opposed by the counsel for the contesting  
respondents. The contesting respondents are directed to file their counter  
-  
affidavit.

Put up after two weeks.

(J.S. Rawat)  
arwal)

(Vijay Agg

Master

Court Master

Court